

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.66(ND)/2013

IN THE MATTER OF:

M/s. Rodemadan Holdings Ltd.

.... Applicant/petitioner

Vs.

M/s. International Trade Expo Center Ltd. & Ors..... Respondents

Order under Section 397-398 of the Companies Act

Order delivered on 24.11.2017

Coram:


CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Shri R. Varadharajan,
Hon'ble Member(Judicial)

ORDER

By Order of the Bench, the matter is listed on 01.12.2017.


(Nirmala Vincent)
Court Officer

24.11.2017
V. Sethi